

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

R.O.C.NO. 7/2023

DATED: 18-12-2023

NOTIFICATION

The High Court for the State of Telangana had issued Notification No. 7/2023, dated 12-5-2023 inviting applications for direct recruitment to the posts of Stenographer Grade – III in Judicial Districts/Units of the State of Telangana, the candidates were subjected to the Skill Test.

Later, the High Court duly following the relevant rules and procedure, hereby declares the provisional selection of the candidates bearing the following hall-ticket numbers for appointment to the post of Stenographer Grade – III in the Judicial Districts/Units in the State of Telangana:

1. ADILABAD:

TSHC23002594	TSHC23003175
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2. BHADRADRI KOTHAGUEM:

TSHC23001922	TSHC23002171
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3. CITY CIVIL COURT, HYDERABAD:

TSHC23000011	TSHC23000800	TSHC23001813	TSHC23002013
TSHC23002408	TSHC23003619	--	--

4. CITY SMALL CAUSES COURT:

TSHC23001544	TSHC23001715
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5. JAGITYAL:

TSHC23001935	TSHC23002187
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6. JANGAON:

TSHC23001905

7. JAYASHANKAR BHUPALAPALLY:

TSHC23002179

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8. JOGULAMBA GADWAL:

TSHC23001758

9. KAMAREDDY:

TSHC23001118

10. KHAMMAM:

TSHC23002198

11. KUMURAM BHEEM ASIFABAD:

TSHC23003904

12. MAHABUBABAD:

TSHC23000418 TSHC23000585 TSHC23002133

13. MAHABUBNAGAR:

TSHC23002540

14. MANCHERIAL:

TSHC23002654 TSHC23002933

15. MEDAK:

TSHC23001172

16. MEDCHAL-MALKAJIGIRI:

TSHC23000893 TSHC23001367 TSHC23002388 TSHC23002695

17. METROPOLITAN SESSIONS COURT, HYDERABAD:

TSHC23002053

18. MULUGU:

TSHC23003944

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19. NAGARKURNOOL:

TSHC23002652	TSHC23002977	TSHC23003262
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20. NALGONDA:

TSHC23000929

21. NARAYANPET:

TSHC23002265	TSHC23002853
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22. NIZAMABAD:

TSHC23001047	TSHC23002331	TSHC23003206	TSHC23003565
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23. PEDDAPALLI:

TSHC23003358

24. RANGAREDDY:

TSHC23000012	TSHC23000205	TSHC23000966	TSHC23001199
TSHC23001280	TSHC23001638	TSHC23001934	TSHC23001963
TSHC23002119	TSHC23002224	TSHC23002583	--

25. SANGAREDDY:

TSHC23001750	TSHC23002328	TSHC23003771	TSHC23003966
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26. SIDDIPET:

TSHC23002495	TSHC23003773	TSHC23003933
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27. SURYAPET:

TSHC23000164	TSHC23001676	TSHC23002370	TSHC23002931
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28. VIKARABAD:

TSHC23000425	TSHC23001737	TSHC23001929
TSHC23002450	TSHC23004048	--

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29. WANAPARTHY:

TSHC23003079

30. WARANGAL:

TSHC23004034

31. YADADRI BHONGIR:

TSHC23000221 TSHC23002000 TSHC23004044

NOTE:

1. The provisional selection of the above candidates is strictly subject to satisfaction of eligibility criteria, such as educational qualifications, community reservation and local status in accordance with the Telangana Public Employment (Organization of Social Cadres and Regulation of Direct Recruitment) Order, 2018 vide G.O.Ms.No. 124 dated 30.8.2018.
2. If any of the provisionally selected candidate does not fulfill the above requirement, he/she will be de-selected and the next meritorious candidate will be provisionally selected in that slot.
3. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,
 - a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
 - b) That his/her character and antecedents are such as to qualify him/her to such service.
4. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.
5. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.


 18/12/2022
REGISTRAR (JUDICIAL)
FAC. REGISTRAR (RECRUITMENT)